NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH** COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP54/10	TP 22/16	Hearing	397/ 398	Kirti D Shah and 5 others Vs Deluxe Roadlines Pvt Ltd and 3 others

SL. NAME (IN CAPITAL) **SIGNATURE**

NO. & PHONE NUMBER REPRESENTATION TO WHOM

Uday Shankar Assts Counsel for Petitioner 9482848179 Rospelets Advaced

M. R. MARROYA-

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondents requested time. This is a matter of 2010.

Both sides are directed to proceed with this matter as it is an old matter.

List it on 18.08.2017 as a last chance and no adjournment will be given.

MEMBER (J)

MEMBER (T)